

No.**GOB(I) 31/2017**

HIGH COURT OF KARNATAKA,
BENGALURU,
DATE: **20th NOVEMBER, 2018**

NOTIFICATION

Sub: Declaration of result of the Limited Departmental Competitive Examination held on 15.05.2018 for promotion to the cadre of District Judge.

Following is the Register Number of the candidate, who has passed the Limited Departmental Competitive Examination held on 15.05.2018 for selection to the post of District Judge through Limited Departmental Competitive Examination under 10% category and is eligible for Viva-Voce.

Sl. No.	Register Number
1	DJP18003

By order of Hon'ble the Chief Justice,

Sd/-
(V. SRISHANANDA)
REGISTRAR GENERAL